

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2020 (MONDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 24 of 2020	Sanjay Asher Vs. Atlas Copco (India) Ltd.	Shiv Kumar Suri	
2.	Comp. App (AT) No. 27 of 2020	Arun Kejriwal Vs. Atlas Copco (India) Ltd.	Pranjit Bhattacharya	
3.	Comp. App (AT) No. 28 of 2020	Sudhir haribhai Patel Vs. Atlas Copco (India) Ltd.	Pranjit Bhattacharya	
4.	Comp. App (AT) No. 29 of 2020	Deep Janak Vs. Atlas Copco (India) Ltd.	Pranjit Bhattacharya	
5.	Comp. App (AT) No. 30 of 2020	Jawahir Jagatsinh Merchant, Adult, Indian Inhabitant Vs. Atlas Copco (India) Ltd.	Pranjit Bhattacharya	

For Admission (After Notice)

6.	Comp. App. (AT) No. 266 of 2019	Mooladhan Advisory Systems (P) Ltd. & Ors. Vs. Yashdeep Trexim Pvt. Ltd. & Ors. With	Satish Kumar Mishra	Manju Aggarwal- R1
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7.	Comp. App. (AT) No. 294 of 2019	Juggilal Kamalpath Jute Mills Company Ltd. Vs. Yashdeep Trexim Pvt. Ltd. & Ors.	C.S. Chauhan	Atul-R1
8.	Comp. App. (AT) No.321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors.	Ashok Kumar Jain	Dhruv Surana
9.	Comp. App. (AT) No. 11 of 2020	Jugal Kishore Shroff Vs. Registrar of Companies, Mumbai & Anr.	Anando Mukherjee	

For Hearing

10.	Comp. App. (AT) No. 365 of 2019 Part Heard	Jayshree Damani & Anr. Vs. Atlas Copco (India) Ltd. With	Mahesh Agarwal	Hemant Sethi, Gaurav Sethi
11.	Comp. App. (AT) No. 366 of 2019 Part Heard	Janak Mathuradas Vs. Atlas Copco (India) Ltd.	Mahesh Agarwal	Hemant Sethi, Gaurav Sethi

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By Order

-sd/-
Registrar